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Title: Regarding sanction and disbursement of Central share of insurance claims under PMFBY-WBCIS for Mrug Bahar year 2018 in Ahmednagar district of Maharashtra - Laid

**DR. SUJAY VIKHE PATIL (AHMEDNAGAR):** The Government of Maharashtra had implemented Pradhan Mantri Fasal Bima Yojna, through its Weather Based Crop Insurance Scheme for fruit crops to be taken in MrugBahar for the year 2018, vide its Resolution dated — 25th April 2018 for which 50% of funds are to be shared by State & 50% by Central Government.

The Maharashtra Government had released 50% funds as a share of state vide GR dated 13th June 2019 for disbursement to the eligible beneficiary farmers.

In Ahmednagar district, 30,700 loanee and Non-loanee farmers had applied and paid full premium of the scheme of SBI General Insurance Company for the fruit crops like Orange, Sweet Orange, Guava, Pomegranate, Sapota etc.

Out of which, only 15,448 beneficiary farmers received the benefit of the scheme and 15,252 farmers are still waiting, due to 50% share of amount which is receivable from the Central Government. The poor and needy farmers of Ahmednagar District frequently ask the Insurance Company for compensation, but the company is showing reason as non-receipt of funds from the Central Government.

I would like to draw the attention of the Government, towards the sanction and disbursement of the amount of insurance claims under

PMFBY-WBCIS for MrugBahar year - 2018 in Ahmednagar district of Maharashtra at the earliest.